GOVERNMENT OF TELANGANA

ABSTRACT


FINANCE (TFR) DEPARTMENT

G.O.Ms.No.28  Dated.03-04-2020

Read the following:

1. The Epidemic Disease Act, 1897.
2. The Disaster Management Act, 2005.
5. Minutes of the review meeting of Hon’ble Chief Minister, dated:30.03.2020.

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ORDER:

In partial modification of the orders issued in the reference 6th read above, Government hereby order for Payment of full eligible salary to the employees of the following Departments.

(i) Medical & Health Department
(ii) Police Department

The Director of Treasuries and Accounts, Pay and Accounts Officer and the Director of Works Accounts, Telangana, Hyderabad shall take necessary further action accordingly.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

K.RAMAKRISHNA RAO
PRINCIPAL SECRETARY TO GOVERNMENT

To
The Director of Treasuries and Accounts, Hyderabad.
The Pay and Accounts Officer, Hyderabad.
The Director of Works and Accounts, Hyderabad.
All Special Chief Secretaries / Principal Secretaries / Secretaries to Government
All Heads of Departments/ All PSUs / Government Aided Organizations/ Institutions/ Local Bodies in the State.
The Registrar General, High Court, Telangana, Hyderabad.
All the Collectors & District Magistraters in the State.

Copy to:-
The Accountant General, AP&TS, Hyderabad.
The General Administration (Ser.A) Department.
The P.S to Hon’ble CM
The P.S to Chief Secretary.
The P.S to Prl. Secretary to Hon’ble CM.
The P.S to Chief Advisor to Government.
The P.S to Prl. Finance Secretary.
The P.S to Prl. Secretary to Government (Poll).
SF/SC’s.

// FORWARDED:: BY ORDER //

SECTION OFFICER